

Post Offer Public Announcement for the attention of the Shareholders of DOVERS SECURITIES LIMITED

Registered Office: 501, SHUBHAM, 1, Sarojini Naidu Sarani, Kolkata 700071

The details subsequent to the Offer made vide Public Announcement dated 28th November 2006 ("PA"), pursuant to the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof, by **Money Matters (India) Private Limited (the "Acquirers") along with PAC Mr. Rajesh Sharma** to acquire up to 10,00,040 fully paid up equity / voting share capital representing 20.00% of the equity/ voting share capital of **Dovers Securities Limited** at offer price of **Rs. 8.00 (Rupees Eight only)** per fully paid equity share of Rs. 10/- each, payable in cash (the "Offer") are as under:

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| 1. Name of the Target Company | : DOVERS SECUTITIES LIMITED |
| 2. Name of Acquirer(s), including PACs | : Money Matters (India) Private Limited (acquirer)
: Mr. Rajesh Sharma (PAC) |
| 3. Name of Manager to the Offer | : CHARTERED CAPITAL & INVESTMENT LIMITED |
| 4. Name of the Registrar to the Offer, if any | : NICHE TECHNOLOGIES PRIVATE LIMITED |
| 5. Offer Details | |
| a. Date of opening of the Offer | : Wednesday, February 28, 2007 |
| b. Date of closure of the Offer | : Monday, March 19, 2007 |
| 6. Details of the acquisition | |

Sr. No.	Item	Proposed in the offer document		Actual	
i.	Offer Price	Rs.8.00		Rs.8.00	
ii.	Share holding of Acquirer along with PAC's (No. & %) before Share Purchase Agreeemnt (SPA)/ MOU	381699		381699	
		7.63%		7.63%	
iii.	Shares acquired through SPA/ MOU (No. & %)	2775700		2775700	
		55.51%		55.51%	
iv.	Shares acquired in the Open Offer	1000040		8540	
		20.00%		0.17%	
v.	Size of the Open Offer (No of shares multiplied by Offer Price per share)	Rs.8,000,320.00		Rs.68,320.00	
vi.	Shares acquired after Public Announcement but before 7 working days prior to closure date, if any (No. & %)	NotApplicable		NotApplicable	
vii.	Post-Offer share holding of Acquirers (No. & %) (2+3+4+6)	4157439		3165939	
		83.14%		63.31%	
viii.	Pre & Post-Offer share holding of Public (No. & %), (other than acquirer)	Pre Offer	Post Offer	Pre Offer	Post Offer
		1589301	842761	1589301	8434261
		31.78%	16.85%	31.78%	36.68%

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| 7. Status of escrow account, whether released or not | : Not Released |
| 8. Payment of interest, if any, to the shareholders along with details thereof | : NotApplicable |
| 9. Status of investor complaints received, if any | : No Investor complaints have been received |
| 10. The Acquirers Money Matters (India) Private Limited along with PAC Mr. Rajesh Sharma accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer as laid down in the SEBI (SAST) Regulations, 1997. | |
| 11. This Public Announcement would also be available on the SEBI website at http://www.sebi.gov.in | |
| 12. The payments to all the shareholders who validly tendered their shares in the Offer were dispatched on March 30, 2007. | |
| 13. This Public Announcement is being issued on behalf of the Acquirer, MONEY MATTERS (INDIA) PRIVATE LIMITED, having office at 35, Sir Vithaldas Thakersey Marg, New Marine Lines, Mumbai-400020 along with PAC MR.RAJESH SHARMA, residing at RH Plot No. 52 Kopar Kharane, New Mumbai-400709, by the Manager to the Offer, M/s Chartered Capital & Investment Limited. | |



Manager to the Offer:
Chartered Capital and Investment Limited
 Contact Person: **Mr. Deepak Singhvi**
 301, Camy House, Cawasji Hormusji Street,
 Marine Lines, Mumbai 400 002.
 Tel nos.: 022-2200 4271, Fax no.: 022-2200 4273
 Email: mumbai@chartercapital.net

Registrar to the Offer
NICHE TECHNOLOGIES PRIVATE LIMITED
 Contact Person: **Mr. Shoab Abbas**
 D-511, Bagree Market, B.R.B. Basu Road,
 Kolkata-700001
 Tel Nos.: 033-22343576/22357271, Fax No : 033-22156823
 Email : nichetechpl@nichetechpl.com

Place : Mumbai
 Date : 07th April, 2007